

**COMMITTEE**  
**ON**  
**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**  
**(Fifth Lok Sabha)**

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**TWENTY-NINTH REPORT**

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twenty-ninth Report.

2. The Committee held a sitting on the 25th August, 1976.

3. The Committee considered applications for leave of absence from thirteen Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

August 25, 1976.

Bhadra 3, 1898 (Saka).

S. M. SIDDAYYA,  
*Chairman,*

*Committee on Absence of Members  
from the Sittings of the House.*

## APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1.	2	3	4	5	6
1	Shri P. Ganga Reddy	7-5-76 to 27-5-76 = 21 days	Treatment for lumbar pain	7-5-76 to 27-5-76 = 21 days	
2	*Shri Bhagirath Bhanwar	For the period of detention	Detention	23-5-76 to 27-5-76 = 5 days and 10-8-76 to 31-8-76 = 22 days = 27 days	As per established practice, the Committee recommend leave upto the end of current session only.
3	Shri Mukhtiar Singh Malik	23-5-76 to 27-5-76 & current session	Do.	23-5-76 to 27-5-76 = 5 days and 10-8-76 to 31-8-76 = 22 days = 27 days	
4	Shri A.K. Gopalan	Till he is able to attend the session	Illness	10-8-76 to 31-8-76 = 22 days	As per established practice, the Committee recommend leave upto the end of current session only.
5	*Shri Ram Dhan	For the period of detention	Detention	23-5-76 to 27-5-76 = 5 days and 10-8-76 to 31-8-76 = 22 days = 27 days	Do.
6	Shri Morarji R. Desai	23-5-76 to 27-5-76, current session & period of detention	Do.	23-5-76 to 27-5-76 = 5 days and 10-8-76 to 31-8-76 = 22 days = 27 days	Do.
7	*Dr. Jivraj Mehta	Current Session	Fracture of thigh bone	23-5-76 to 27-5-76 = 5 days and 10-8-76 to 31-8-76 = 22 days = 27 days	

\*During the last session, he had applied for leave for the entire session, but was granted leave upto 22-5-76 as at the time of granting leave the session was scheduled to conclude on that day. However, the session was subsequently extended upto 27-5-76. Leave from 23-5-76 to 27-5-76 has not yet been granted. This may be done now.

1	2	3	4	5	6
8	*Shri Jyotirmoy Bosu	For the period of detention	Detention	23-5-76 to 27-5-76= 5 days and 10-8-76 to 31-8-76= 22 days ----- =27 days	As per established practice, the Committee recommend leave upto the end of current session only.
9	*Shri Phool Chand Verma	Current session and all future sessions	Do.	23-5-76 to 27-5-76= 5 days and 10-8-76 to 31-8-76= 22 days ----- =27 days	Do.
10	*Shri C. Chittibabu	Till detention	Do.	23-5-76 to 27-5-76= 5 days and 10-8-76 to 31-8-76= 22 days ----- 27 days	Do.
11	*Shri Murasoli Maran	For the period of detention	Do.	23-5-76 to 27-5-76= 5 days and 10-8-76 to 31-8-76= 22 days ----- 27 days	Do.
12	*Shri Samar Guha	Current session	Do.	23-5-76 to 27-5-76= 5 days and 10-8-76 to 31-8-76= 22 days ----- =27 days	
13	Shri Gurdas Singh Badal	For the period of detention	Do.	10-8-76 to 24-8-76 ----- =15 days	Member was present on 25-8-76.

\*During the last session, he had applied for leave for the entire session, but was granted leave upto 22-5-76 as at the time of granting leave the session was scheduled to conclude on that day. However, the session was subsequently extended upto 27-5-76. Leave from 23-5-76 to 27-5-76 has not yet been granted. This may be done now.